

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/1998/1871/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 9<sup>th</sup> March, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT (B) 456 Dated the 3<sup>rd</sup> March, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission for (i) 05.03.2023 and (ii) from the morning of 07.03.2023 till the evening of 08.03.2023**, has been granted. The District & Sessions Judge, Barpeta and in his absence, the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/1998/1872-1873/A, dated 9.3.23**

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**